

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 93
TO BE ANSWERED ON 29.11.2021**

UTILIZATION OF FUNDS ON MIGRANT LABOUR

93. SHRI BANDI SANJAY KUMAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Union Government had sanctioned funds to various States for utilization on Migrant Labour; if so, the details thereof in respect of State of Telangana for the last five years;**
- (b) the details of funds released to and spent by the Government of Telangana; and**
- (c) whether any deviation has been made from the funds meant for Migrant Labour to other schemes for Government of Telangana; if so, the action being considered to be taken by the Union Government?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): Migrant labourers work in various occupations. There are several social security and welfare schemes for workers engaged in such occupations including migrant workers. However, during Covid – 19 pandemic period, Union Government has taken several additional measures for the benefits of workers, such as; creation of 39.51 lakh new job opportunities by crediting Rs.2583 crores in EPF accounts under Atmanirbhar Bharat Rozgar Yojana (ABRY), benefits of Rs.2567 crores to retain 38.91 lakh low wage employees under Pradhan Mantri Garib Kalyan Yojana (PMGKY), financial assistance of Rs.7413 crore to Building & other Construction Workers (BOCW), unemployment benefit under Atal Beemit Vyakti Kalyan Yojana (ABVKY), Pradhan Mantri Garib Kalyan Rojgar Abhiyan (PMGKRA) generating 50.78 crore mandays with Rs.39,293 crores, working capital loan to street vendors under PM-SVA Nidhi Scheme and free food grain of 5 kg per person per month to all Targeted Public Distribution System (TPDS) beneficiaries among others. In respect of Telangana, Rs.102.66 crores benefitting 1.84 lakh workers under ABRY and Rs.102.69 crores benefitting 1.73 lakh workers under PMGKY were utilized. Further Rs.124.55 crores were released for 8.30 lakh construction workers by Telangana BOCW Welfare Board.

(c): No such deviation has been reported.
